

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 22
(IB)-59(PB)/2018

IN THE MATTER OF:

Union Bank of India

.... Petitioner

Vs

Radius Infratel Pvt. Ltd

.... Respondent

Order under Section 7 of IBC, 2016 (Liq.)

Order delivered on 15.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Sumant Batra, Adv. Adhish Srivastava,
Adv. Nidhi Yadav, Adv. Sarthak Bhandari
For the Liquidator : Adv. Mansumyer Singh, Adv. Jaismeen
Sharma

ORDER

IA-2504/2024,

Mr. Sumant Batra, Ld. Counsel appearing for the Applicant seeks and is granted time to file proper application as advised. At request, list the matter on **13.08.2024**.

CA-825/2019, IA-1161/2021, IA-4449/2021, IA-5110/2023, IA-6353/2023, IA-2561/2024

At request, list on **13.08.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

15.07.2024
Lalit